

1	2	3	4
30.	Rajgarh (Biaora)	-	13
31.	Rajnandgaon	1	15
32.	Ratlam	-	25
33.	Rewa	-	36
34.	Sagar	-	41
35.	Satna	1	25
36.	Sehore	-	13
37.	Seoni	-	18
38.	Shahdol	-	32
39.	Shajapur	-	17
40.	Shivpuri	-	17
41.	Sidhi	-	18
42.	Surguja (Ambikapur)	-	32
43.	Tikamgarh	-	18
44.	Ujjain	-	30
45.	Vidisha	-	14
Total		06	1192

#### TV. Transmitter, Orissa

2456. KUMARI FRIDA TOPNO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government propose to set up low power transmitter/high power transmitter at Hemgir and Bargaon and Doordarshan studio at Rourkela in Orissa;

(b) if so, the details thereof;

(c) the time by which these are likely to be set up and if not, the reasons therefor;

(d) whether the Government propose to provide DD-2 facilities to the State; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M IBRAHIM) : (a) to (c). There are no approved schemes at present to set up either TV transmitters at Hemgir and Bargaon or a Doordarshan Studio at Rourkela in Sundergarh district of Orissa. With a view to further augment TV service in the area, a scheme for setting up of a High Power (10 KW) Transmitter is under implementation at Sambalpur in replacement of the existing High Power (1 KW) Transmitter. The High Power (10 KW) Transmitter is expected to be made ready during 1997. When commissioned into service, the High Power (10 KW) Transmitter at Sambalpur is expected to provide TV service to Hemgir subject to terrain conditions, while Bargaon is expected to receive fringe service from this

transmitter. Further expansion of TV service in the hitherto uncovered parts of the country including Orissa would depend upon availability of adequate resources for the purpose and inter-se priorities.

(d) and (e). 7 TV transmitters of varying powers for relay of Metro Channel (DD-2) service are already functioning in Orissa. There is no approved scheme at present to set up additional transmitters for relay of Metro Channel (DD-2) service in the State.

#### Amount Released for Promotion of Tourism

2457. SHRI K.C. KONDAIAH : Will the Minister of TOURISM be pleased to state :

(a) the schematic amount released by the Union Government for tourism promotion programmes in Hampi and Hospet in Karnataka during 1995-96;

(b) the amount proposed to be released during 1996-97 for the promotion of tourism in Hampi and Hospet; and

(c) the facilities proposed to be provided to both foreign and domestic tourist in Hospet, Bellary District during 1996-97?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) The Central Department of Tourism has released Rs.13.00 lakhs for the construction of wayside facilities at Thorangal between Bellary-Hospet.

(b) For the year, 1996-97, the amount agreed in principle, construction of a Yatri Niwas at Hampi is Rs.30.00 lakhs.

(c) These facilities are for both to foreign tourists and domestic tourists as well.

[Translation]

#### Levy Sugar Price

2458. SHRI SUKH LAL KUSHWAHA : Will the Minister of FOOD be pleased to state :

(a) whether the sugar factories have increased the prices of levy sugar;

(b) if so, the details thereof;

(c) whether the Government have assessed the impact of such increase on consumers;

(d) if so, the details thereof;

(e) if not, the reasons therefor; and

(f) the time by which final decision is likely to be taken in this regard?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) and (b). The ex-factory prices of levy sugar is revised

every year in relation to the changes in SMP. With effect from 1.10.95 the ex-factory price of levy sugar has been revised vide G.S.R. No. 209 (E) Dt. 14.5.1996. The details are in the attached statement-I and statement-II.

(c) The retail issue price of sugar for Public Distribution System has not been increased. Hence, there is no impact on the consumer.

(d) to (f). Do not arise.

#### STATEMENT-I

##### Schedule-I

*Prices for delivery into railway wagons (Rupees per Quintal) for all ISS Grades (excluding Excise Duty) in respect of factories specified in Schedule III upto a distance of 5 kms. from the factory.*

S.No.	Zone	All Indian Sugar Standards (ISS) Grades of Sugar
1.	Andhra Pradesh	939.30
2.	Assam, Nagaland, Orissa and West Bengal	1041.45
3.	Bihar (North) @	942.26
4.	Bihar (South) @	1036.27
5.	Gujarat (South)	853.71
6.	Gujarat (Saurashtra)	942.50
7.	Haryana	863.13
8.	North-West Karnataka	852.62
9.	Rest of Karnataka	891.23
10.	Kerala, Goa And Coastal Karnataka	933.32
11.	Madhya Pradesh	982.93
12.	Maharashtra (South)	849.25
13.	Maharashtra (North)	874.84
14.	Maharashtra (Central)	825.81
15.	Punjab	872.61
16.	Rajasthan	946.96
17.	Tamil Nadu & Pondicherry	938.95
18.	Uttar Pradesh (Central)	882.60
19.	Uttar Pradesh (East)	940.07
20.	Uttar Pradesh (West)	900.19

@ The prices for North and South Bihar Zones are subject to final orders of the Court in respect of Purchase Tax etc. In case any amount is to be realised from the factories in the aforesaid zones of Bihar, it would have to be refunded by the concerned factories to the Sugar Price Equalisation Fund. Where the Railway Station is beyond 5 kms. from the factory, an additional amount of Rs.0.13 per km. per Quintal of sugar will be paid.

#### STATEMENT-II

*Prices for delivery into Buyer's carts, lorries or other means of transport at the factory gate/factory godown (Rupees per Quintal) for all ISS Grades (excluding Excise Duty) in respect of factories specified in Schedule III upto a distance of 5 kms from the factory.*

S.No.	Zone	All Indian Sugar Standards (ISS) Grades of Sugar
1.	Andhra Pradesh	937.73
2.	Assam, Nagaland, Orissa and West Bengal	1039.88
3.	Bihar (North) @	940.69
4.	Bihar (South) @	1034.70
5.	Gujarat (South)	852.14
6.	Gujarat (Saurashtra)	940.93
7.	Haryana	861.50
8.	North-West Karnataka	851.05
9.	Rest of Karnataka	889.66
10.	Kerala, Goa And Coastal Karnataka	931.75
11.	Madhya Pradesh	981.36
12.	Maharashtra (South)	847.68
13.	Maharashtra (North)	873.27
14.	Maharashtra (Central)	824.24
15.	Punjab	871.04
16.	Rajasthan	945.39
17.	Tamil Nadu & Pondicherry	937.38
18.	Uttar Pradesh (Central)	881.03
19.	Uttar Pradesh (East)	938.50
20.	Uttar Pradesh (West)	898.62

@ The prices for North and South Bihar Zones are subject to final orders of the Court in respect of Purchase Tax etc. In case any amount is to be realised from the factories in the aforesaid zones of Bihar, it would have to be refunded by the concerned factories to the Sugar Price Equalisation Fund.

Sd/-  
(Navin Kumar)  
Joint Secretary (Sugar)  
(No.2-2/95-SPY (D.II))

\* G.S.R. 731(E)/Ess.Com./Sugar Dated 8.11.1995

[English]

#### Religious Minorities

2459. SHRI E. AHAMED : Will the Minister of WELFARE be pleased to state :

(a) the total population and the geographical distribution of religious minorities in the country, State/UT-wise;